

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. ELAMBHARATHI ORDER Respondent

[Signature]

2. *m. Azunachalam* Counsel for both the parties present. Counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Counsel for the respondent is directed to file counter within one week. Post the matter for arguments. Put up on **21.06.2017 at 02.30 P.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)